

3497  
16/10/22

22

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NEW DELHI DISTRICT,  
PATIALA HOUSE COURT, NEW DELHI

Order

In compliance of Hon'ble High Court order no. 75/G-7/Gaz.IIB/DHC/2023 dated 12.10.2023 and further direction of Ld. Principal District & Sessions Judge, New Delhi District, the following Ld. Judicial Officers, New Delhi District shall hold & occupy the Court Rooms as below with effect from Wednesday, the 18<sup>th</sup> October, 2023:-

S.No.	Name of Ld. Judicial Officer	From	To
1.	Ms. Anam Rais Khan, MM(NI Act)-01	Rouse Avenue Court Complex	Court No. 43, Publication Building, PHC, NDD
2.	Ms. Neha Garg, MM (NI Act)-02	Rouse Avenue Court Complex	Court No. 41, Publication Building, PHC, NDD
3.	Sh. Anurag Chhabra, MM (NI Act)-03	Rouse Avenue Court Complex	Court No. 42, Publication Building, PHC, NDD
4.	Sh. Abhinav Singh, MM (NI Act)-04	Rouse Avenue Court Complex	Court No. 44, Publication Building, PHC, NDD

Note: The concerned Readers/Ahlmads are directed to shift their court records to the respective Court Rooms and Ahlmad Rooms adjacent to their respective allocated Court at Patiala House Court Complex, New Delhi with immediate effect.

Office of District & Sessions Judge  
Rouse Avenue Court, New Delhi  
Diary No. 11756-R  
15 OCT 2023

(Swati Gupta)  
Administrative Civil Judge,  
New Delhi District,  
Patiala House Court, New Delhi

Dated: 14/10/2023



No. 11152-11175  
CTB/PHC/NEW DELHI

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. PS to the Ld. District & Sessions Judge, PHC, NDD.
3. The Principal District & Sessions Judge (HQs), THC, Delhi.
4. The Principal District & Sessions Judge (West, East, Rouse Avenue, North-East, Shahdara, South, South-East, South-West, North-West, North), District, Delhi/New Delhi.
5. The Ld. Presiding Office Concerned.
6. Ld. Principal Judge, Family Court, PHC, New Delhi.
7. Ld. Judge-In-Charge, Mediation Centre, PHC, New Delhi.
8. The Chief Prosecutor, Prosecution Branch, PHC, New Delhi.
9. The Hony. Secretary, Bar Association (New Delhi, Delhi, Karkardooma Courts, Rohini Courts, Saket Courts and Dwarka Courts.)
10. The APRO, PHC, New Delhi.
11. The Caretaker, PHC, New Delhi for necessary compliance.
12. The Website Committee, PHC, New Delhi with request to upload the same on the website.

Judicial  
Care Taking Branch to circulate

Administrative Civil Judge,  
New Delhi District,  
Patiala House Court, New Delhi.

PD255/R ACC  
16/10/2022

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No.F.5(2)/RACC/2023/ 20360-20393-C Dated 17/10/2023

Copy forwarded digitally for information and necessary action to:-

1. The Officer In-charge, General Branch, Computer Branch and Care Taking Branch, RACC, New Delhi.
2. The Metropolitan Magistrates (NI Act)-01 to 04, New Delhi District, RACC
3. The Web site Committee, Tis Hazari Courts, Delhi for uploading on the website.
4. All the Branch In-charges, RACC, New Delhi.
5. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
6. The P. S to Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RACC, New Delhi.
7. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
8. The Chowki In-charge, Rouse Avenue Court Complex, New Delhi.
9. The Executive Engineer (Civil & Electrical) PWD, RACC, New Delhi.
10. Notice Board.

17.10.23

(Arun Bhardwaj)  
Officer In-charge (Judl.)  
for Principal District & Sessions Judge-  
cum-Spl. Judge (PC Act) (CBI)  
Rouse Avenue Court Complex  
New Delhi